

**News item captioned "Aid for Power Sector—IBRD wants 25 per cent SEB's Co-financing".**

318. SHRI HARINATH  
MISRA :

SHRIMATI JAYANTI  
PATNAIK :

Will the Minister of ENERGY be pleased to state :

(a) whether Government's attention has been drawn to the news-item under the caption "Aid for Power Sector—IBRD wants 25 per cent SEB's co-financing", as published in the Economic Times dated the 25th January, 1982;

(b) if so, whether the World Bank President has made it amply clear that the World Bank will continue to accord top priority to Indian Power Sector provided various conditions relating to co-financing by the State Electricity Boards are met and the accounting system of the Boards is switched over to commercial accounting ;

(c) if so, what are the various conditions relating to co-financing by the State Electricity Boards; and

(d) what steps have been taken or are proposed to be taken in connection with the fulfilment of these conditions ?

THE MINISTER OF STATE IN  
THE MINISTRY OF ENERGY  
(SHRI VIKRAM MAHAJAN) (a)  
Yes, Sir.

(b) to (d). During his discussions with the Indian leaders, the World Bank President expressed the view that World Bank will continue to accord top priority to the Indian power sector.

**Super Thermal Power Plant at Kahalgaon**

319. SHRI D. P. YADAV : Will the Minister of ENERGY be pleased to state :

(a) whether the proposed Super Thermal Power Station at Kahalgaon in Bihar has been cleared by the Bureau of Public Enterprises;

(b) if so, what preliminary steps have been taken by the Department of Energy for its rapid implementation;

(c) what has been the expenditure made at Kahalgaon Power Station site till now; and

(d) what administrative machinery has been deployed to do the preliminary work ?

THE MINISTER OF STATE IN  
THE MINISTRY OF ENERGY  
(SHRI VIKRAM MAHAJAN) : (a) to (d). The proposal of the National Thermal Power Corporation for the setting up of Stage I of the Kahalgaon super thermal power station of 800 MW (4 x 200 MW units) has been granted techno economic clearance by the Central Electricity Authority. An investment decision on the proposal has however yet to be taken by government.

**Electricity bills sent in bulk to consumers by DESU**

320. SHRI RAJESH KUMAR SINGH : Will the Minister of ENERGY be pleased to state :

(a) whether Government are aware of DESU's practice of sending electricity bills to the consumers in bulk demanding payment within a week's time and threatening to disconnect the connection if payment